

HIGH COURT OF MANIPUR
AT IMPHAL

ADVERTISEMENT

Imphal, the 18th January, 2020

No.HCM/R-5/2019-Estt.(II)Pt./

Applications are invited online for filling up the following post in the Scale of pay as given against the posts by direct Recruitment from the Bar. Recruitment and conditions of service shall be governed by the Manipur Judicial Service Rules, 2005 as amended from time to time.

Sl. No.	Name of Posts	Scale of Pay	No. of Posts (Which may increase)					
			UR	ST	SC	OBC (M)	OBC (MP)	TOTAL
1.	Manipur Judicial Service Grade – I	Rs. 51550-1230-58930-1380-63070/-	1	1	0	0	0	2
2.	Manipur Judicial Service Grade – I on adhoc basis (co-terminus with 14 th Finance Commission Award)		1	0	0	0	0	1

Details along with the mode of application are available in the High Court website – <http://hcmimphal.nic.in>

Important Dates:

- Opening of Online Registration and Submission of Application Form: 29.01.2020 (11:00 A.M.)
- Closing of Online Registration and Submission of Application Form: 20.02.2020 (4:00 P.M.)
- Download of Admit Card: 07.03.2020 (11:00 A.M.) onwards.

Sd/-

(W. TONEN MEITEI)
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Endt. No.HCM/R-5/2019-Estt.(II)Pt./ 1070-79

Imphal, the 18th January, 2020

Copy to:-

1. The Director of Information & Public Relations, Government of Manipur - for favour of wide publicity.
2. The Director, Doordarshan Kendra Imphal- for favour of wide announcement.
3. All Jt. Registrars, High Court of Manipur.
4. All Deputy Registrars, High Court of Manipur.
5. The Private Secretary to Registrar General, High Court of Manipur.
6. The Private Secretary to Registrar (Judl.), High Court of Manipur.
7. The News Editor, AIR, Imphal- for favour of wide announcement.
8. The News Editor, ISTV/Impact TV, Imphal- for favour of wide announcement
9. The Editor, i) Poknapham (Manipuri Edition) ii) The Sangai Express (English Edition)
iii) Huiyen Lanpao (Manipuri Edition) iv) Imphal Free Press (English Edition)
iv) Sanaleibak (Manipuri Edition)

- with a request to publish the above advertisement in the esteemed daily in a minimum possible print area for 2 (two) alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.

8. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.

W. Tonen Meitei 18.1.2020
REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

DETAILS FOR THE POSTS OF MANIPUR JUDICIAL SERVICE GRADE - I

Sl. No.	Posts	No. of posts (Which may increase)					
		UR	ST	SC	OBC (M)	OBC (MP)	TOTAL
1.	Manipur Judicial Service Grade – I	1	1	0	0	0	2
	Manipur Judicial Service Grade – I on adhoc basis (co-terminus with 14 th Finance Commission Award)	1	0	0	0	0	1
2.	Pay Scale	Rs. 51550-1230-58930-1380-63070/-					
3.	Eligibility	<p>(i) Must be a holder of degree in law of a recognized University.</p> <p>(ii) Must be practicing as an Advocate in Courts of Civil and Criminal jurisdiction on the last date fixed for receipt of applications and must have so practiced for a period of not less than 7 (seven) years as on 20.02.2020.</p> <p>(iii) Knowledge of Manipur State Official Language (Manipuri)</p> <p>N.B. Persons without the knowledge of Manipur State Official Language (Manipuri) need not apply.</p>					
4.	Age	Must not be below 35 years of age and not more than 45 years of age as on the last date fixed for receipt of applications, i.e. 20.02.2020. Upper age limit relaxable by 3 years, i.e. upto 48 years in respect of OBC candidates and by 5 years, i.e. upto 50 years in respect of SC/ST candidates.					
5.	Mode of Application	Only through Online by using the website www.hcmimphal.nic.in					
6.	Examination fees (online payment only)	<p>Rs. 1700/- for UR/OBC Candidates</p> <p>Rs. 1200/- for ST/SC Candidates</p> <p>N.B. In any case fee shall not be refunded</p>					
7.	Mode of Selection	<p>(i) Eligible candidates shall be required to appear in written examination in the exam centre and for Viva-Voce before the High Court of Manipur, Imphal or at such other places as may be specified by the High Court at their own expenses.</p> <p>(ii) Only such candidates will be called for Viva-voce as the High Court may decide on the basis of merit of their performance in the written examination. Provided that a candidate appearing in the written examination for selection by direct recruitment from amongst the eligible advocates must secure 50% or more marks in the written Examination. The maximum number of candidates who are to appear in the interview/Viva-voce will be in the ratio of 3:1 of total number of vacant post.</p> <p>(iii) The Viva-voce shall carry a maximum of 50 marks and candidate should secure at least 40% marks for inclusion in the select list.</p> <p>(iv) The selection of the last Un-reserved Regular vacancy would be subject to the outcome of the Writ Petition (C) No. 294 of 2015 pending in the Hon'ble Supreme Court of India.</p> <p>(v) A candidate selected for appointment shall be required to undergo medical examination of physical fitness by a Medical Board before he/she is appointed. Every candidate who appears before medical board shall pay the Medical Examination fee which, in no case, is refundable.</p>					

IMPORTANT INSTRUCTIONS TO CANDIDATES

1.	CANDIDATES IN THEIR OWN INTEREST ARE ADVISED TO GO THROUGH THE DETAILED INSTRUCTIONS CONTAINED IN THIS NOTICE.
2.	Candidates seeking for reservation benefits for SC/ST/OBC must ensure that they are entitled to such reservation as per eligibility prescribed in the Notice.
3.	<p>List of Documents: The scanned copies of the following documents/passport size photograph are required to be uploaded at the time of filling up of online application form</p> <ol style="list-style-type: none">a) Class X Certificate (as proof of Date of Birth) (Size – 100KB – 500KB) (jpg./pdf. format)b) Certificate of LL.B. (as proof of Minimum Qualification) (Size – 100KB – 500KB) (jpg./pdf. format)c) Certificate of enrollment as an Advocate issued by the concerned Bar Council (Size – 100KB – 500KB) (jpg./pdf. format)d) Certificates of other Qualification(s) (Size – 100KB – 500KB) (jpg./pdf. format)e) Passport size photograph (Dimension – 3.5 cm x 4.5 cm) (Size – 25KB to 100KB) (jpg. Format)f) SC/ST/OBC Certificates issued by competent authority, if applicable (Size – 100KB – 500KB) (jpg./pdf. format)g) No objection Certificate issued before the last date of Online Application Form Submission for those candidates who are in Government Service, if applicable (Size – 100KB – 500KB) (jpg./pdf. format)h) Certificate for practice as an Advocate for at least 7 (seven) years issued by the concerned Bar Council in the Proforma as in ANNEXURE – A (Size – 100KB – 500KB) (jpg./pdf. format)i) Domicile Certificate (Size – 100KB – 500KB) (jpg./pdf. format)j) Signature in plain white paper (Dimension – 3.5 cm x 1.15 cm) (Size – 10KB to 50KB) (jpg. Format)k) Left thumb impression (LTI) in plain white paper (Dimension – 3.5 cm x 1.15 cm) (Size – 10KB to 50KB) (jpg. Format)
4.	Applicants are advised to go through the steps in “HOW TO APPLY” (All steps are mandatory) and fill up their application forms correctly, properly and completely, otherwise their applications will not be accepted.
5.	<p>Scheme of Examination District Judge (Entry Level) Direct Recruitment Examination consisting of 3 papers – 3 hours duration each. The competitive Examination shall be conducted with the syllabus as given below:-</p> <ol style="list-style-type: none">(i) General Awareness and English: One paper of 100 marks for a duration of 3 hours to test the General Knowledge, Aptitude, Intelligence, Test of Comprehension and Expression of Law and General English including Essay Writing on Legal Topic and Information Technology.(ii) Law Paper – I : One paper of 100 marks for a duration of 3 hours regarding objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, Limitation Act.(iii) Law Paper – II : One paper of 100 marks for a duration of 3 hours – consisting of Judgment Writing (Paper Book to be supplied) – Legal Theories on Jurisprudence, Provision of Constitution of India. <p style="text-align: center;">Note : (The candidate is expected to refer to the relevant decisions of the Apex Court and the High Courts while writing answers in Law Paper I and II)</p> <p>(iv) Viva Voce/interview: 50 marks</p>



6.	Important Dates: <ul style="list-style-type: none"> ➤ Opening of Online Registration and Submission of Application Form: 29.01.2020 (11:00 A.M.) ➤ Closing of Online Registration and Submission of Application Form: 20.02.2020 (4:00 P.M.) ➤ Download of Admit Card: 07.03.2020 (11:00 A.M.) onwards.
7.	The date of Examination(s), Centre of Examination will be indicated in the Admit Card.
8.	Applicants in Government service other than casual or muster roll will be required to state in the Application Form that they have informed in writing their employer/controlling authority that they are applying for the examination. In case the employer or the controlling authority withholds permission to the candidate for appearing in the examination, such applications will be rejected.
9.	If any candidate is found indulging in any irregularity/misconduct/malpractice at any stage of recruitment, the candidate shall be debarred for a period as fixed by the High Court of Manipur, apart from cancellation of candidature for the examination without prejudice to any other legal action. The High Court may take appropriate action as deemed fit including verification of Signature, Thumb Impression, Handwriting, and Photograph etc. captured during various stages of recruitment to ascertain genuineness of candidates to ensure fair selection.
10.	Candidates must carry at least one photo bearing IDENTITY PROOF in original such as Driving Licence, Voter ID Card, Aadhaar Card, Identity Card issued by University/College, Income Tax PAN Card to the examination centre, failing which THEY SHALL NOT BE ALLOWED TO APPEAR FOR THE EXAMINATION.
11.	All types of electronic gadgets including mobile phones, pagers etc. are not allowed inside the premises where the examination is being conducted. Any infringement of these instructions shall entail disciplinary action including ban from future examinations
12.	Candidates are advised in their own interest not to bring any of the banned items including mobile phones/pagers etc. to the venue of examination as arrangement for safe-keeping of the same cannot be assured. The High Court of Manipur will not be responsible for any loss in this regard.
13.	In case of any dispute, decision of the High Court will be final.
14.	Any further changes to the notifications shall be published only on our official website (http://hcmimphal.nic.in)

HOW TO APPLY

1. Go to "**Apply here for the Post of Manipur Judicial Service Grade - I**" in the website of the High Court of Manipur (www.hcmimphal.nic.in)
2. Register yourself by clicking on "**New Registration**". (Candidates have to use only their own valid **EMAIL ADDRESS/MOBILE NUMBER**. All future communication will be done through this **EMAIL ADDRESS/MOBILE NUMBER** only)
3. After successful registration, **Login ID** and **Password** will be sent to your registered **EMAIL ADDRESS/MOBILE NUMBER**.
4. For Applying click on "**Login Here**"
5. After Logging in click on "**Apply Now**" against the post you want to apply for.
6. Fill up the necessary details in the online application form.
7. Upload your Scanned Documents, Photograph, Signature and Left Thumb Impression. (As described in Para No. 3 of the "**IMPORTANT INSTRUCTIONS TO CANDIDATES**")
8. Make online payment for the examination fees through Net banking/ Debit Card / Credit Card. (No other form of payments will be accepted)

N.B.- Application without payment of Examination fees will not be accepted.

ANNEXURE - A

Certified that Shri/Smt/K.m (***mention name***) son/wife/daughter of Shri (***mention name***) was enrolled as an Advocate in the (***mention name of Bar Council***) on (***DD/MM/YYYY of issuance***) and is practicing as such continuously till today.

Date :

Bar Council of _____
(Sign & Seal)

✓